

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 178 of 2014 &
I.A. No. 289 of 2014**

Dated : 10th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Him Urja Pvt. Ltd.

... Appellant(s)

Versus

Uttrakhand Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matter on **03.11.2014.**

COURT MASTER